(c) The power supply in Delhi is now, by and large, satisfactory and there has been no load shedding since November ,1987. The power requirement is being met mainly from DESU's own generation, supply form the Badarpur thermal station, and the Northern Grid.

Removal of Employees form Remkanali Colliery, Bihar

- *473 SHRI RAM BAHADUR SINGH: Will the Minister of ENERGY be pleased to state:
- (a) whether several employees were removed during the emergency form the Ramkanali Colliery in Bihar;
- (b) whether any investigations were made against these employees;
- (c) the number of employees reinstated so far; and
- (d) the reasons for not reinstating the remaining employees cleared in investigation?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) (a) to (d): After due verification of facts, sixty eight employees were removed form the rolls of the company on the charge of unauthorised absence and voluntary abandonment of employment. Fourteen of these were later reinstated on reconsideration on merits and in accordance with the standard policy of the company in this behalf, The cases of others were either not represented for reconsideration or rejected as being not covered by the general policy...

Production of LPG Cylinders.

*474 SHRI AMARSING RATHAWA: SHRI CHINTAMANI JENA:

Will the Minister of INDUSTRY be pleased to state:

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- (a) Whether it is a fact that most of the enterpreneurs to whom letters of intent and even licences have been granted for the production of LPG cylinders have failed to go ahead with the scheme:
 - (b) If so, the details thereof;
 - (c) The action taken against them; and
- (d) The steps being taken by Government in regard to the manufacture or procurement of LPG cylinders to meet the growing requirements?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) (a) and (b) The manufacture of LPG cylinders is not covered under the Schedule 1 to the I (D&R) Act 1952 and as such letters of intent and industrial licences are not required. Only registration with DGTD is required for units in the organised sector. 643 units have obtained registration for the manufacture of LPG cylinders form DGTD. Out of them only 44 units are in production at present.

(c) and (d). LPG cylinders are manufactured according to the orders placed on the units by the oil companies. At present the installed capacity is 103 lakhs Nos. as against a demand of 24 lakh Nos. by oil companies. The estimated demand for LPG cylinders at the end of the 7th Five Year Plan is 45.20 lakh Nos.

Price Control on Drugs

- *475 SHRI UMAKANT MISHRA: Will the Minister of INDUSTRY be pleased to state:
- (a) The names of drugs on which price control has been lifted; and

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(b) The criteria under which price control has been removed on these drugs?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Subject to further technical scrutiny, the tentative list showing the names of the drugs on which price control has been lifted us given in the statement below:-

- (b) The Kelkar Committee considered all the essential drugs included in the W.H.O. list and several other drugs referred by various Association/Groups. The following criteria was considered by Kelkar Committee for exclusion of drugs form the above:
 - (i) Exclude these drugs which are not produced in India provided that the consumption is not significant either now or in the near future.
 - (ii) To exclude those drugs the turn over of which has been less than rupees fifty lakhs in 1986.
 - (iii) To exclude all new drugs for which process of manufacture were developed indigenously form the price control list at least for the first 5 years.
 - (iv) To exclude those life-saving drugs and pharmaceutical products whose availability is a more important than the price. As the nature of demand is such that it is required less frequently but its non-availability is fatal. The notable examples of such categories are sera and vaccines.
 - (v) Exclude these pharmaceutical products of drugs where the domestic production structure is so competitive that there is little possibility that the consumers

will be overcharged compared to the cost of production.

STATEMENT

SL. No	Name of the Drug
1	2

- 1. Petheidine
- 2. Pertusais Toxoid
- 3. Diptheria Toxoid
- 4. Tetanus Toxoid
- 5. Morphine Sulphate
- 6. Tolbutamide
- 7. Phthalyl Sulphathiazole
- 8. Benzocaine
- 9. Chloroform
- 10. Cocaine
- 11. Ether
- 12. Ethyl Chloride
- 13. Halothane
- 14. Trichloroethylence
- 15. Procaine
- 16. Marcaine
- 17 Thiopentone Sodium
- 18. Ketamine
- 19. Amidopyrin
- 20. Codience
- 21. Fentanyl Citrate
- 22. Osadrine

1	2	Y	2	
23.	Phenacetin	48.	Paranmemycin	
24.	Propoxy Phenazone	49.	Polymixin.	
25.	Phenylisopropylpyrazolone	50.	Spiramycin	
26.	Dithiazamin lodide	51.	Viomycin	
27.	Pyrivinium	52 .	Lymecyline	
28.	Broxyquinoline	53.	Colistin	
29.	Brobenzoxaiidine	54.	Tyrothricin	
30.	Bismuth Glycollylarsanilate	55 .	L-Asparaginase	
31.	Chlorophenoxamide(Clefamide)	56.	Busulphan	
32.	Phanquone	57.	Chlorambucil'	
33.	Papaverine	58.	Cyclophosphamide	
34.	Ajmalicin	59.	Cerubidin(Daunorubicin)	
35.	Amphotericin	60.	5 Fluro uracil	
36.	Pacitracin	61.	6-Mercaptopurine	
37.	Carbenicillin	62.	Thiotepa (NNN-Triethylenethio-	
38.	Cycloserine		phosphoramide)	
39.	Cephaloridine	63.	Mitomycin'	
40.	Gramicidin	64.	Adriamycin	
41.	Kanamycin	65.	Bleomycin	
42.	Lincomycin	66.	Azathioprine	
43.	Methicillin	67.	Melphalan	
44.	Nystatin	68.	Vinblastin	
45.	Neomycin	69.	Vincrastin	
46.	Oxacillin	70.	Ethyl Biscoumacetate	
47.	Oleandomycin	· 71 .	Pheniyridione	

Written Answers

	William Fills World		
1	2	1	2
119.	Rauwolfia Alkaloids	144.	Polythiazide
120.	Guanethidine Sulphate	145.	Triamberene
121.	Pentolinium Tartarate	146.	Mersalyl Acid
122.	Dihydroargocrystine.	147.	Ethoxzolamide
123.	Gloposamide	148.	Chlorothiazide
124.	Clonidine	149.	Cyclopenthiazide
125.	Histamine	150.	Hyroflumethiazide
126.	Isoxsuprine	151.	Ethacrynic acid
127.	Nylidrine	152.	Calcium Gluconate
128.	Penta Erythriotal Teranitrate	153.	Calcium Levulinate
129.	Prenylamine	154.	Calcium Lactate
·130.	Amyl Nitrite	155.	Calcium Lactobionate
131.	Mannitol Hexanitrate	156.	Ferrous Gluconate
132.	Lanatosides	157.	Ferrous Fumerate
133.	Ouabain	158.	Ferrous Sulphate
134.	Nikethamide	159.	Ferric Ammonium Citrate
135 .	Clofibrate	160.	Iron-Sorbitol Complex
136.	Carbachol (40)	161.	Oestradiol and its derivatives
137.	Propranolol	162.	Lynestrenol
138.	Methacholine	163.	Ethisterone
139.	Triamcinolone	164.	Mestranol
140.	A.C.T.H. (Corticontropin)	165.	Nor-ethistrone Acetate
141.	Benzthiazide	166.	Limethisterone
142.	Bendrofluazide	167.	Nolystrol
143.	Chlorthalidone-	168.	Megesterol Acetate

•	•		<u> </u>
1	2	1	2
169.	Ethylnodiol Diacetate	1 94.	Vitamin P
170.	Norethynodrel	195.	Vitamin E
171.	Phenylephrine	196	Niacin and Niacinamide
172.	Physocitigmine Saccyla e	197.	Magnesium carbonate
173	Dextran	198.	Magnesium Trisilicate
174.	Polyvinyl Pyrrol-done	199.	Magesium Hydroxide
175.	Dextrose Andydrous	200	Sodium Bicarbonate
176.	Sodium Chloride	201.	Calcium Carbonate
177.	Sod. Lactate	202.	Sulphaguanidine
178.	Pot. Chloride	203.	Kaolin
179.	Ántirabic Vaccine	204.	Pectin
180.	Yellow Fever Caccine	205.	Allopurinol
181.	Cholera Vaccine	206	Chlophodional
182.	Tetanus Antitoxin	207.	Dextromethorpham
183.	Diphtheria antitoxin	208.	Guiacol Glyceryl Ether
184.	Gasgangren Antitoxin	209.	Noscapine
185.	Antirabic Serum	210.	Oxeladine
186.	Antivenom Serum	211.	Piperazethate
187.	Cholera Vaccine	212.	Pholcodeine
188.	B.C.G. Vaccine	213.	Sodium Fluoride
189.	Typhoid Vaccine	214.	Stannous Fluoride
190.	Polio Myclitics Vaccine(Oral)	215.	Sulphur sublimed
191.	TAB Vaccine	216.	Methoxsalen
192.	Methenamine	217.	Ichthammol
193.	. Vjtamin K	218.	Ammoniated mercury

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1	2	Amount spent by Public Sector Drug units for Holding Annual General Meetings	
219.	Resorcinol	•	
220.	Chrysarobin	*4635. SHRI D.P.JADEJA: Will the Minister of INDUSTRY be pleased to state:	
221	Dithranol	(a) The amount of out of pocket ex-	
222 .	Salicylic acid	penses spent by various public sector units manufacturing drugs for holding their Annual General Meetings during the last three	
223.	Benzoic acid	years, with year-wise details of the same; and	
224.	Zinc oxide	(b) What contribution has been made by	
225.	Benzyl benzoate	Government and the directors of those companies on various boards of these public	
226.	Gamma benzenehexachloride	sector undertakings?	
227.	Calamine	THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND	
228.	Chlorphenesin	PETROCHEMICALS IN THE MINISTRY OF INDUSTRY .(SHRI R.K.JAICHANDRA	
229.	Methacholine	SINGH): (a) The public sector drug companies have reported that no out of pocket	
230.	Carbachol	expenses were incurred by them on the Annual General Meetings during the	
231.	Neostigmine	three years.	
232.	Physostigmine	(b) The Board of Director of these companies make policy decisions on the	
233.	Acetyl Choline Chloride	working of the companies, give guidance to the management and also ensure their	
234.	Pyridostigmine	implementation.	
235.	Sulphamrole	Monopoly of Multinational Drug Companies for Manufacture of Essen-	
236.	Sulphadimethoxin	tial Drugs	
237.	Sutphamethoxypyridazine	4636. ŞHRI MAHABIR PRASAD YADAV: Will the Minister of INDUSTRY be	
238.	Sulphasomidine	pleased to state:	
239.	Sulphafurazole	(a) whether it is a fact that the multina- tional drug companies have been monopoli-	
240.	Succinyl Sulphathiazole	sing the manufacture of certain essential drugs under their brand names and selling them at huge profits;	
241.	Toinaftate		